NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. (IB)/ 238(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024

NAME OF THE PARTIES:- **Balaji Construction Co.**
V/s
Swastish Enterprises Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

PCS, Nithish Bangera appeared for the Financial Creditor and PCS, Vijay Kumar Tiwari appeared for the Corporate Debtor. Heard, Counsel for the parties for a considerable time **Reserved for Orders.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT